

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 311 of 2014
C.P. No. 40/397-398/CLB/MB/2014

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

Name of the Company: Tarjitsingh Bakthawarsingh Batth
V/s.
Surya Salt Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ICUNJAL DAKAL	PCS	Petitioner	ICAD
2.				

ORDER

Learned Company Secretary for Petitioner
Present.
None appeared for Respondents.
Hence to warn on 21-10-16
for final hearing.

B. M.
21/8/16
Member (J)